COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

IA NO. 508 OF 2016 IN
DFR NO. 2848 OF 2016

Dated: 27th October, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Punjab State Transmission Corporation Ltd. .... Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1
on direction of the Court

ORDER

None appears for the respondents. Mr. Dhingra, learned counsel who usually appears for Central Electricity Regulatory Commission is directed to take instructions in this matter.

List the matter on ***03.11.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/vt